## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# **LOK SABHA UNSTARRED QUESTION NO. 4569**TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2023

### **COMPENSATION UNDER PMFBY**

4569. SHRI BRIJENDRA SINGH: SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Pradhan Mantri Fasal Bima Yojana (PMFBY) is being implemented to compensate the farmers of the country for the loss of their crops and if so, the number of States in the country where this Yojana is operational along with details thereof;
- (b) whether the Government has been able to pay the compensation on a timely manner and if not, whether there is any mechanism in place to ensure timely payment of insurance;
- (c) whether the Government proposes to change the premium rates and if not, the reasons therefor:
- (d) the amount of premium paid to the concerned companies by the farmers and the Government under the said scheme from the year 2014 to 2022;
- (e) the number of the companies that paid compensation amount to eligible farmers under this scheme from 2014 to 2022, amount-wise and State-wise; and
- (f) the current Government policy regarding cancellation of empanelled private insurance companies under the above Yojana?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) : To provide financial support to farmers against the crop yield losses due to natural risks/calamities, adverse weather conditions, pests & diseases etc. Pradhan Mantri Fasal Bima Yojana (PMFBY) is under implementation in the country since Kharif 2016 season. 27

States/Union Territories (UTs) have implemented the scheme in one or more seasons. At present, Andaman & Nicobar Islands, Andhra Pradesh, Assam, Chhattisgarh, Goa, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh and Uttarakhand are implementing the Scheme.

- (b): Though timelines for each activity including settlement of claims are provided in the Operational Guidelines of PMFBY, settlement of few claims in some States got slightly delayed due to reasons like delayed transmission of yield data and late release of State share in premium subsidy by the States, yield related disputes between insurance companies and States, non-receipt of account details of some farmers for transfer of claims to the bank account of eligible farmers and National Electronic Fund Transfer (NEFT) related issues, erroneous/incomplete entry of individual farmers data on National Crop Insurance Portal (NCIP), delay in remittance of farmers share of premium/non-remittance of farmers share of premium to concerned insurance company etc.
- (c): Actuarial/bidded premium rates are charged by insurance companies but the farmers have to pay maximum 2% for Kharif, 1.5% for Rabi food and oilseed crops and 5% for commercial/horticultural crops and the balance of actuarial/bidded premium is shared by the Central and State Government on 50: 50 basis and 90:10 in case of North Eastern States from Kharif 2020 season as per provisions of the scheme. At present, no proposal regarding change in farmers share in premium is under consideration before the Government.
- (d): The scheme is under implementation since 2016. Year-wise details of premium paid by farmers and Government to the insurance companies from 2016-17 to 2021-21 under the scheme is given below:

Year	Farmer Premium	GOI Premium	State Premium					
	(Rs. in crore)							
2016-2017	4085.09	8648.68	8944.61					
2017-2018	4172.00	10055.87	10239.82					
2018-2019	4694.29	12316.75	12676.57					
2019-2020	4482.20	13525.90	14321.10					
2020-2021	4045.27	13033.73	14620.16					
2021-2022	3703.81	12577.41	13947.86					

(e): Year-wise details of claims paid by the insurance companies to farmers from inception of the scheme in 2016-17 to 2021-22 are given in **Annexure**.

(f): As per provisions of revamped Operational Guidelines of the scheme performance of implementing insurance companies in terms of ascertaining the company's skills, commitment and efficiencies for providing cost effective and efficient insurance services to farmers is to be closely monitored by the concerned Nodal Department of the State Government. For the purpose, a detailed performance evaluation matrix containing key performance indicators with assigned weightage has been worked out and is as given in Operational Guidelines. Once the Performance Evaluation report has been accepted and finalized after validation by the Central Government, the corresponding actions like show-cause notice, penalty or de-empanelment of the company is to be taken by the Ministry along with similar actions by the Nodal Department of the state.

(Rs. in crore)  Details of State wise Claims from 2016-2017 to 2021-2022								
State/UT	2016-2017	2017-2018	2018-2019	2019-2020	2020-2021	2021-2022		
A & N Islands	0.146	0.000	0.088	0.000	0.000	0.000		
Andhra Pradesh	944.37	740.05	1890.37	1253.33	NI			
Assam	5.37	1.22	2.68	89.07	112.48	0.00		
Bihar	347.85	401.52		NI				
Chhattisgarh	159.97	1391.38	1087.29	1302.08	884.05	1396.20		
Goa	0.03	0.01	0.10	0.01	0.00	0.00		
Gujarat	1267.22	1075.83	2777.88	111.68	NI			
Haryana	298.17	896.78	948.07	937.72	1160.46	1651.79		
Himachal Pradesh	45.26	64.71	55.01	67.50	44.54	12.77		
Jammu & Kashmir	NI	9.82	23.64	0.00	0.00	54.52		
Jharkhand	31.09	47.18	19.82	0.00	0.00	0.00		
Karnataka	2093.84	856.79	2986.69	1498.87	1020.47	1452.75		
Kerala	43.73	10.96	26.77	88.92	124.49	39.00		
Madhya Pradesh	2043.84	5873.87	3781.83	6194.79	7780.48	0.01		
Maharashtra	2317.85	3295.33	6144.15	6748.34	1324.16	4374.00		
Manipur	1.96	0.67	0.0007	1.14	0.0000	1.48		
Meghalaya	0.03	0.02	0.22	0.18	0.07	0.00		
Odisha	432.75	1820.08	1170.50	1157.93	571.41	996.58		
Puducherry	7.55	0.00	0.45	7.13	0.55	0.00		
Rajasthan	1917.40	2242.59	3439.43	4993.05	4306.85	3382.28		
Sikkim	0.11	0.04	0.002	0.000	0.02	0.50		
Tamil Nadu	3645.54	2086.09	2663.90	1214.00	2619.91	494.67		
Telangana	166.97	568.07	570.52	506.10	0.00	0.00		
Tripura	0.71	1.00	0.02	0.81	2.60	0.00		
Uttar Pradesh	574.57	380.88	469.17	1084.56	506.99	954.34		
Uttarakhand	27.47	39.45	72.38	103.24	134.86	109.91		
West Bengal	421.69	261.11	535.73		NI			
Grand Total	16795.46	22065.46	28666.68	27360.44	20594.41	14920.82		
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0 due to no claims or claims not reported.

NI : Not Implemented